

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA no. 391 of 2013 in Appeal No. 294 of 2013, IA no. 395 of 2013 in
Appeal No. 299 of 2013, IA no. 437 of 2013 in Appeal No. 331 of
2013 & IA no. 443 of 2013 in Appeal No. 333 of 2013**

Dated : 28th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA No. 391 of 2013
in Appeal No. 294 of 2013**

In the matter of

Indian Hotels & Restaurant Association & Anr. ... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Hemant Singh**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtza for R-2
Mr. Buddy A. Rangandhan
Mr. Raunak Jain for R.1**

**IA No. 395 of 2013
In Appeal No. 299 of 2013**

MIDC Marol Industries Association Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K.Ganesan**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtza for R-2
Mr. Buddy A. Rangandhan
for R.1**

**IA No. 437 of 2013
In Appeal No. 331 of 2013**

The Tata Power Co. Ltd.

.... Appellant(s)

Versus
Maharashtra State Electricity Regulatory
Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan,
SR. Adv.
Mr. Sakya Singha Chaudhury
Ms. Purna Priyadarshini
Ms. Kanika Chugh

Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtza for R-2
Mr. Buddy A. Rangandhan
Mr. Raunak Jain for R.1

IA No. 443 of 2013
In Appeal No. 333 of 2013

Mumbai Grahak Panchayat
Versus

.... Appellant(s)

Maharashtra Electricity Regulatory
Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtza for R-2
Mr. Buddy A. Rangandhan
Mr. Raunak Jain for R.1

ORDER

We have heard Mr. J. J. Bhatt, the learned Senior Counsel appearing for the Respondent No.2 for some time.

Post the matter for further submissions on **29.04.2014 at**
12.30 P.M.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson